

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2065
TO BE ANSWERED ON 30.07.2018**

Mid Day Meal Scheme

†2065. SHRI PANKAJ CHAUDHARY:
SHRI DEVENDRA SINGH BHOLE:
SHRI CHANDRAKANT KHAIRE:
SHRI RAJESH VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that several children fell sick after consuming substandard Mid Day Meal in schools in recent past;
- (b) if so, whether the Government has prepared any guidelines regarding quality check of the food served under the Mid Day Meal Scheme in schools across the country;
- (c) if so, the details thereof and the details of mechanism prepared by the Government to ensure proper implementation of the said guidelines and if not, the reasons therefor;
- (d) whether it is a fact that almost 76% children in the country are unable to get Mid Day Meal and if so, the reasons therefor along with the details of expenditure incurred on the said scheme, State/UT-wise ;
- (e) whether the Government proposes to link MDMS fund to Aadhaar so as to provide 100 per cent benefit to beneficiaries under the Direct Benefit Transfer (DBT) scheme; and
- (f) if so, the details thereof and the time by which it is likely to be implemented and if not, the reasons therefor ?

**ANSWER
MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a) to (c): A total number of 38 children were reported ill after consuming mid-day meal in the country during 2018. The Government of India has issued guidelines on quality, safety and hygiene in school level kitchens to all the States and UTs. These guidelines inter-alia provide for instructions to schools to procure Agmark quality and branded items for preparation of mid day meals, tasting of meals by 2-3 adult members of School Management Committee including at least one teacher before serving to children and to put in place a system of testing of food samples by accredited laboratories. Further, the MDM Rules, 2015 provide for

mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. The Government has also adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme. At national level, an Empowered Committee, headed by Minister of Human Resource Development and also a National level Steering-cum-Monitoring Committee (NSMC) as well as Programme Approval Board (PAB) monitor the scheme and suggest measures for its smooth and effective implementation. At the State level, a State level Steering-cum-Monitoring Committee headed by the State Chief Secretary and, at the District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha of the district monitors the implementation of the scheme in the concerned District. At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) monitor the regularity and wholesomeness of the mid-day meal served to children, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, etc., implementation of variety in menu so as to make it attractive to children and ensuring social and gender equity on daily basis.

- (d): No, Madam. Mid-Day Meal (MDM) Scheme, is an on-going Centrally-Sponsored Scheme which covers all school children studying in Classes I-VIII of Government, Government-Aided, Special Training Centres including Madarsas and Maqtabs supported under Samagra Shiksha. The State and UT-wise details of funds released by Government of India during the year 2017-18 under the scheme is given at Annexure.
- (e) & (f): Under the MDM Scheme funds are not provided directly to beneficiaries, but hot cooked meal is provided on each school day to the children studying in classes I to VIII.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 2065 for 30.07.2018 raised by Shri Pankaj Chaudhary, Shri Devendra Singh Bhole, Shri Chandrakant Khaire, Shri Rajesh Verma regarding Mid Day Meal Scheme.

Funds released by Government of India during the year 2017-18 under MDMS

| S. No. | States/UTs | Central Assistance Released during 2017-18 (In Lakhs) |
|---------------|-------------------|--------------------------------------------------------------|
| 1 | Andhra Pradesh | 25713.85 |
| 2 | Arunachal Pradesh | 2551.75 |
| 3 | Assam | 52903.47 |
| 4 | Bihar | 97871.58 |
| 5 | Chhattisgarh | 27683.33 |
| 6 | Goa | 1230.93 |
| 7 | Gujarat | 40429.86 |
| 8 | Haryana | 9953.83 |
| 9 | Himachal Pradesh | 8684.1 |
| 10 | Jammu & Kashmir | 6328.69 |
| 11 | Jharkhand | 30332.59 |
| 12 | Karnataka | 44788.57 |
| 13 | Kerala | 32978.36 |
| 14 | Madhya Pradesh | 58098.87 |
| 15 | Maharashtra | 80310.7 |
| 16 | Manipur | 2479.76 |
| 17 | Meghalaya | 6486.73 |
| 18 | Mizoram | 2018.32 |
| 19 | Nagaland | 1776.42 |
| 20 | Orissa | 41927.41 |
| 21 | Punjab | 14330.59 |
| 22 | Rajasthan | 41107.05 |
| 23 | Sikkim | 881.12 |
| 24 | Tamil Nadu | 42506.34 |
| 25 | Telangana | 15494.76 |
| 26 | Tripura | 5119.04 |
| 27 | Uttarakhand | 9714.2 |
| 28 | Uttar Pradesh | 100475.08 |
| 29 | West Bengal | 97146.3 |
| 30 | A&N Islands | 388.65 |
| 31 | Chandigarh | 669.35 |
| 32 | D&N Haveli | 538.44 |
| 33 | Daman & Diu | 332.16 |
| 34 | Delhi | 5294.99 |
| 35 | Lakshadweep | 118.41 |
| 36 | Puducherry | 402.48 |
| TOTAL | | 909068.08 |